

C.M.P 68/2020

MEMO

Caveat Clear

4 CFS= Rs 20/-

CF paid is sufficient

Limitation expired on 06.01.2020

Barred by 23 days as per back of prayer portion

Defects

1. Copy of impugned order may be filed
2. Limitation petition may be filed
3. O.P in connected case has not been made party in memo
4. O.P made in memo is not party in connected case
5. Unnecessary Provision of law may be deleted
6. Ld. Counsel may sign after prayer portion
7. Statement regarding cause of action may be mentioned by S/A
8. Name of Hon'ble Judge and Order date may be mentioned in para-1 of memo
9. Substituted Parties in connected case has not been made party here.